

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:126
ANSWERED ON:25.07.2006
BILL ON SEXUAL HARASSMENT OF WOMEN
Singh Shri Ganesh Prasad;Yadav Shri Ram Kripal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the fresh draft Bill "the protection against sexual harassment of women" as redrafted by National Commission for Women has been received by the Government;
- (b) if not, the reasons for delay; and
- (c) the time which it is expected to be received by the Government for its introduction in the Parliament?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) Yes, Sir. The draft Bill titled 'the Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Bill, 2006' has been received from the Commission.

(b)&(c) Does not arise.